

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.258 of 2013

Dated : 11th March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India Wind Power Association ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission &Ors..... Respondent(s)

Counsel for the Appellant(s) : Mr. Kumar Mihir
Mr. Vishal Gupta
Counsel for the Respondent(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.3 to R.6,
R.12 to R.14
Ms. Suparna Srivastava with
Mr. S.R. Pandey (Rep.) for R.2

ORDER

The Respondent has already filed the reply.

Post the matter for hearing on **11.04.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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